

(b) what are the results of Engineering and Traffic Surveys conducted; and

(c) whether there is any prospect of taking up this rail line during the Third Five Year Plan period?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) No. Engineering or Traffic Survey has been conducted for this line.

(c) No.

Constitution of Samitis and Parishads

1999. Shri Eswara Reddy: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether any model legislation is being drafted for the constitution of Samitis and Parishads; and

(b) if so, whether a copy of the same will be laid on the Table?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) No, Sir.

(b) Does not arise.

House Sites for Landless Agricultural Workers

2000. Shri Eswara Reddy: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the amount allotted to Government of Andhra Pradesh during the Third Plan Plan period for securing house sites for landless agricultural workers and for assistance to Panchayats for improvement of streets and drains;

(b) whether any proposal for grant of such assistance for the years 1961-62 and 1962-63 has been received from State Government; and

(c) if so, the amount given so far?

The Deputy Minister in the Ministry of Community Development, Pan-

chayati Raj and Cooperation (Shri B. S. Murthy): (a) No funds have been allotted so far to the Andhra Pradesh Government (or any other State Government) for the Third Plan period, specifically for the purpose of securing house sites for landless agricultural workers or for assisting Panchayats for improvement of streets and drains. However, under the new pattern of central assistance to States under different schemes included in the State plans, 25 per cent of funds allocated under the Village Housing Project Scheme is available as grants for improvement of streets and drains in selected villages. Further, the entire expenditure that may be incurred by the State Governments in securing house sites for landless agricultural labour would be available to them as grant. However, these patterns of central assistance which are generally applicable would be subject to and governed by the detailed terms and conditions of assistance being worked out in consultation with the Planning Commission and Ministry of Finance, by the Ministry of Works, Housing and Supply.

(b) and (c). Central assistance of Rs. 11.43 lakhs during 1961-62 was allotted by the Works, Housing and Supply Ministry to Government of Andhra Pradesh under the Village Housing Projects Schemes out of which a sum of Rs. 0.400 lakhs only has been actually drawn by the Andhra Pradesh Government in that year. During 1962-63 the amount of Rs. 10.67 lakhs is likely to be allotted by the Ministry of Works, Housing and Supply to the Government of Andhra Pradesh.

Postal Facilities in Laccadive and Minicoy Islands

2001. Shri Nallakoya: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to establish a sub-post office in the Laccadive and Minicoy Islands;

(b) whether Government are aware of the difficulties experienced by the